

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1600**

TO BE ANSWERED ON THE 3RD MAY, 2016/VAISAKHA 13, 1938 (SAKA)

COMPENSATION WITHOUT SURRENDER OF LAND

1600. SHRI BISHNU PADA RAY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has taken action on Public Representative of, Andaman and Nicobar (A&N) Islands letter dated 31.10.2014 addressed to Hon'ble Prime Minister/Home Minister and A&N Administration regarding release of compensation/relief to those farmers whose land has been permanently submerged without insisting on surrender of land;

(b) if so, the details thereof;

(c) the steps taken for returning the surrendered land to the farmers by treating the payments received as compensation; and

(d) the status of release of compensation to those left out farmers who have not yet surrendered the land?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)**

(a) to (d) This representation is under examination and no final decision has been taken.
